

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.12.2020

NOTICE

Take notice that the following matters listed on 11.12.2020 in the Court-II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 523 of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Shyam Babu Baishya	Jaimin Dave
2.	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	Dhritiman Bhattacharya-R1

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By Order

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Registrar